

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3667
ANSWERED ON:05.08.2014
COMPASSIONATE APPOINTMENT IN CAPF
Tharoor Dr. Shashi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a provision to provide employment to dependents of members of the Central Armed Police Forces (CAPF) who lost their lives while in service;
- (b) if so, the details thereof; and
- (c) whether the employment of a dependent on compassionate grounds is unrelated to his/her educational qualifications and if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a)&(b): Yes, Madam. The Central Armed Police Forces (CAPFs) are following the extant instructions/guidelines issued by the DoP&T vide Office Memoranda No. 14014 /6/94-Estt(D) dated 09.10.1998, No. 14014/2/2009-Estt(D) dated 11.12.2009, No. 14014 /02/2012-Estt(D) dated 16.01.2013 and No. 14014/2/2012-Estt(D) dated 30.05.2013 for providing employment to dependents of members of the Central Armed Police Forces (CAPFs) who lost their lives in service.

(c): The Next-of-Kin(NOK) of the deceased CAPF personnel seeking compassionate appointment should be eligible and suitable for the post in all respects, including meeting the prescribed educational qualification, as per the relevant Recruitment rules (RRs). However, there is also a provision to consider recruiting/engaging a person on compassionate appointment basis, in exceptional circumstances, even if he/she is not immediately meeting the prescribed minimum educational standards. In such cases, the Government may engage the candidate as trainee in the 1-S pay band (scale of Pay-Rs. 4440-7440 without any grade pay) subject to his/her meeting the other eligibility conditions. In addition, he/she is granted all applicable allowances, like Dearness Allowance, House Rent Allowance and Transport Allowance at the admissible rates. The regular pay band & grade pay of the post concerned is given only on his/her acquiring the minimum qualification as prescribed under the RRs for the post.